COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 OF 2016

Dated: 30th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Cauvery Hydro Energy Ltd.

.... Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nikhil Majithia

Counsel for the Respondent(s) : Mr. Srishti Govil for R.1 & 2

<u>ORDER</u>

We have heard learned counsel for the parties.

List the matter for further hearing on 26.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt